

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ROC.NO.1038/2019-B.SPL.,

DATED:07.09.2019

The following District and Sessions Judges working under Rule 14 (1) are empanelled for promotion as District Judges (Entry Level) by promotion under 65% quota, for the year 2019.

| SL. NO | NAME AND DESIGNATION OF THE DISTRICT AND SESSIONS JUDGES WORKING UNDER RULE 14 (1) OF THE TELANGANA STATE JUDICIAL SERVICE RULES, 2017            |
|--------|---|
| 1.     | Sri K.Bhavani Prasad,<br>VI Additional District and Sessions Judge, Siddipet, Medak District.   |
| 2.     | Sri D.Rajesh Babu,<br>II Addl. Metropolitan Sessions Judge, Hyderabad.  |
| 3.     | Sri A.Jaya Raj,<br>X Additional Chief Judge, City Civil Court, Hyderabad.   |
| 4.     | Sri K.Kusha,<br>III Additional District and Sessions Judge -Cum- III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.      |
| 5.     | Sri K.Prabhakara Rao,<br>Special Judge for trial of Cases under SCs & STs (POA) Act - Cum - VII Additional District and Sessions Judge, Warangal. |
| 6.     | Sri Boya Srinivasulu,<br>IX Additional District and Sessions Judge, Wanaparthy, Mahaboobnagar District.   |
| 7.     | Dr. Sunnam Srinivasa Reddy,<br>I Additional District and Sessions Judge, Karimnagar.  |
| 8.     | Sri Sura Srinivas Reddy,<br>III Additional Special Judge for CBI Cases, Hyderabad.  |
| 9.     | Smt. S.V.P.Suryachandra Kala,<br>VII Additional District and Sessions Judge, Bodhan, Nizamabad District.  |
| 10.    | Sri Y.Govinda Reddy,<br>III Additional District and Sessions Judge, Gadwal, Mahaboobnagar District.   |

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| 11. | Smt. G.Bhavani Chandra,<br>XVI Additional District and Sessions Judge-cum-XVI Additional Metropolitan Sessions Judge -Cum- III Additional Judge, Family Court, Malkajgiri, Rangareddy District. |
| 12. | Smt. C.Ratna Padmavathi,<br>Judge Family Court - Cum- Additional District and Sessions Judge, Nizamabad.  |



REGISTRAR GENERAL 7.9.19.  
FAC REGISTRAR (VIGILANCE)